

Listed on : 05.07.2016
Court No. : R-2
Item No. : 74

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 32283 OF 2015**

SPICE MOBILITY LTD.

....PETITIONER

VERSUS

COMMISSIONER OF INCOME TAX

....RESPONDENT

OFFICE REPORT

The matter above mentioned was listed before the Ld. Registrar's Court on 7th April, 2016, when he was pleased to pass the following order:-

**"The sole respondent shall be at liberty to file the counter affidavit within a period of four weeks.
List the matter again on 05.07.2016."**

It is submitted that counsel for the respondent has not filed counter affidavit so far.
Service of notice is complete.

The matter above-mentioned is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 4TH DAY OF JULY, 2016.

ASSISTANT REGISTRAR

Copy to:-

Ms. Kavita Jha, Advocate
Mrs. Anil Katiyar, Advocate

ASSISTANT REGISTRAR